

have been taken up so far, besides 51 major and 234 medium projects continuing from the earlier plans.

(b) The amount spent on new projects is about Rs. 40 crores up to March, 1964 and the total amount spent on all the projects referred to above is about Rs. 865 crores.

(c) By March, 1964, the newly started projects and the continuing schemes would have created an irrigation potential of the order of about 10.8 million acres. Out of this the potential by the new schemes referred to in (a) above would be only of the order of 21,000 acres.

(d) By March, 1964, it is anticipated that an area of 8.2 million acres would have been irrigated by all the schemes referred to in (a) above. However, no utilisation was anticipated by March, 1964, from the new schemes.

Shortfall in Assistance to Orissa

2228. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been a shortfall in the assistance given in the first three years of the Third Five Year Plan to the State of Orissa; and

(b) if so, the steps taken or proposed to be taken by Government to remove the difficulty by releasing the promised amount?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir. Assistance for the year 1961-62 has been finally settled and there has been no shortfall. For 1962-63, final adjustment is yet to be completed on the basis of actual expenditure incurred by the State Government but provisional payments have been made already. For 1963-64 also, final sanction of Central assistance has not been made under any head of develop-

ment so far but provisional payments have been made by the administrative Ministries concerned.

(b) The amounts payable are being determined and final payments will be made on the basis of actual outlays that are reported by the State Government. Ways and means advances and provisional payments are sanctioned in the meanwhile, pending final settlement.

Research Schemes in Orissa

2229. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any research schemes have been sanctioned or are proposed to be sanctioned by the Central Board of Irrigation and Power in Orissa during 1964-65; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Hirakud Research Station is still continuing to work on the two schemes already allotted to them. No new schemes are proposed to be sanctioned during 1964-65.

Slum Clearance in Orissa

2230. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the total amount actually granted for slum clearance in Orissa during 1963-64; and

(b) the amount proposed to be allotted to Orissa for the purpose during 1964-65?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Against an outlay of Rs. 5 lakhs (including State share),

Rs. 3.75 lakhs have been released as Central assistance in 1963-64 (Rs. 1.88 lakhs as loan and Rs. 1.87 lakhs as grant).

(b) Rs. 3.75 lakhs.

Eradication of Malaria and Filaria in Orissa

2231. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health be pleased to state:

(a) the total financial assistance given to the State of Orissa during the Third Plan period so far to eradicate Malaria and Filaria in the State;

(b) whether the amount has been fully utilised; and

(c) the various steps so far taken to eradicate it?

The Minister of Health (Dr. Sushila Nayyar): (a) and (b)

(i) *Malaria Eradication.*

Under the Plan of Operation for the National Malaria Eradication Programme, the Government of India have undertaken to supply material and equipment like DDT, anti-Malaria drugs, microscopes and microslides free of cost according to the prescribed scale to the State Governments and also to give grant-in-aid to cover the customs duty on imported material. Assistance in the form of material and equipment including the customs duty on the imported material, to the extent of Rs. 107.49 lakhs has been given so far to Orissa State during the years 1961-62, 1962-63 and 1963-64.

In addition to the above, the Government of India have also agreed to bear 50 per cent of the expenditure on operational staff and other incidental charges which the State Governments have to meet over and above the expenditure which they

were incurring on the National Malaria Control Programme. In accordance with the prescribed accounting procedure, cash subsidy on this account is not, however, being paid to the State Governments for individual schemes but is given to them for a group of schemes. Information is, therefore, not available in regard to the actual amounts of cash subsidy drawn by the Government of Orissa for the National Malaria Eradication Programme upto now through the ways and means advances from the Central Government.

(ii) *Eradication of Filaria*

No scheme for eradication of Filaria is in operation. However, for control of Filaria, assistance by way of supplying mosquito larvicidal oil, free of cost, to the extent of Rs. 5.57 lakhs has been given to the Government of Orissa during the Third Plan period.

Filaria.—The larvicidal oil supplied to the State upto 1962-63 has been fully utilised and that supplied during 1963-64 is now in use.

(c) The National Malaria Eradication Programme has been in operation since 1958. So far as Orissa is concerned, it may be stated that the proportional case rate of malaria, i.e. percentage of malaria cases to all diseases which was reported to be 14.4 per cent. in 1953-54 has been reduced to 1.8 per cent by the end of December, 1963.

Under the National Filaria Control Programme, five Filaria Control units at Cuttack, Bhubaneswar, Puri, Khurda and Chatrapur have been established.

Development of Ayurveda in Orissa

2232. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Health be pleased to state: